

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **24.04.2026** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	V Nagarajan Vs ICICI Bank Ltd.	Mr. YG Gunasekar	Shivakumar & Suresh
2.	TA (AT) No. 192/2021 (Comp App (AT) (Ins) 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd	Mr. Mithun Shashank	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 127/2026 For Stay IA No. 389/2026 For Condone Delay IA No. 390/2026 Delay in refiling IA No. 510/2026	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Shailendra Ajmera, RP of Think and Learn Pvt Ltd & Anr.	Mr. V Shyamohan	
4.	Comp App (AT) (CH) (Ins) No. 198/2026 For Stay IA No. 567/2026	Lanco Kondapalli Power Ltd & Anr. Vs Central Transmission Utility of India Ltd & Anr	Mr. Puneet Yadav	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M Gopal Vs Ganga Reddy & 2 Ors WITH	Mr. MVV Ramana	
6.	Comp App (AT) (CH) No. 136/2025 For Exemption IA No. 1480/2025 For Stay IA No. 1481/2025	Sri Gopal Muniyappa & Anr. Vs Ganga Reddy	Mr. MVV Ramana	

7.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr.S Sathiyarayanan R2
8.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1
9.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors WITH	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
10.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5
11.	Comp App (AT) (CH) (Ins) No. 14/2026 For Stay IA No. 39/2026	Audit Officer Kerala State Goods and Services Tax Vs Dileep KP, RP, Jupiter Leys Pvt Ltd WITH	Mr. Jerin Asher Sojan	Mr. Prashant Kumar
12.	Comp App (AT) (CH) (Ins) No. 15/2026 For Stay IA No. 42/2026	State Tax Officer Vs Dileep KP, RP, Jupiter Leys Pvt Ltd WITH	Mr. Jerin Asher Sojan	Mr. Prashant Kumar
13.	IA No. 600/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr	Mr. Varun Srinivasan	Mr. P Prashanth- R1
14.	IA No. 426/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 90/2026 For Stay IA No. 427/2026	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs SA Prem Kumar WITH	Mr. Ramesh Kumar Chopra	Mr. Ravi Rajagopalan
15.	IA No. 266/2026 (For Condone Delay) & IA No. 584/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 91/2026 For Stay IA No. 265/2026	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs S Elangovan	Mr. Ramesh Kumar Chopra	Mr. Ravi Rajagopalan

16.	IA No. 507/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 657/2025 For Exemption IA No. 1821/2025 For Stay IA No. 1822/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr	Mr. Sunny Sheen Akkara	Mr. T Ravichandran R1 Mr. Ravi Rajagopalan R2
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 537/2026 (To Recall) in Comp App (AT) (CH) (Ins) No. 656/2025 For Stay IA No. 1820/2025 For Condone Delay IA No. 536/2026	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran
18.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. WITH	Mr.VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4
19.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr.VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4
20.	IA No. 190 & 191/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No.1228/2024 To implead IA No. 130, 131 & 132/2025	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 213/2023	Omkara Assets Reconstruction Pvt Ltd Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
22.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2

23.	Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024	Veerabhadrapa Girish, Suspended Director of SL Residential Layout Pvt Ltd Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2 Mr. P Giridharan- For Intervenor
24.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose RP/ Liquidator, Sargam Builders (P) Ltd& 2 Ors	Mr.Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Shukkur R3
25.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath- R3
26.	Comp App (AT) (CH) No. 127/2025 For Stay IA No. 1432/2025 For Direction IA No. 1433/2025	Ravi Ramesh Babu & Anr. Vs Kanti Conductors Ltd & 8 Ors	Mr. Asad Hussain	
27.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal) Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr.	Mr. R Vishnu	Mr. G Sai Prasen R1
28.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
29.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr.S Sathiyarayanan R2 Mr. K Pawan Jhabakh R3
30.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1

31.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
32.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3
33.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
34.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh
35.	Comp App (AT) (CH) (Ins) No. 93/2026	Anil Kumar Ojha Promoter and Managing Director (Suspended), SLO Industries Ltd Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd	Mr. Anil Kumar Ojha Party-in-person	
36.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
37.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
38.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
39.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
40.	Comp App (AT) (CH) (Ins) No. 420/2025	Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd Vs MRF Limited	Mr. J Manivannan	King & Partridge

41.	Comp App (AT) (CH) (Ins) No. 581/2025 For Stay IA No. 1652/2025	Rajalakshmi Varadarajan Liquidator of JKS The Banyaan (P) Ltd. Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & Anr	Mr. B Dhanaraj	Mr. K Pawan Jhabakh M
42.	Comp App (AT) (CH) (Ins) No. 609/2025 For Stay IA No. 1696/2025 For Stay IA No. 338/2026 To Adv. Hg. IA No. 401/2026	Dinesh Kothari Suspended Director, JKS The Banyaan Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd	Mr. K Pawan Jhabakh	Mr. B Dhanaraj
43.	Comp App (AT) (CH) (Ins) No. 615/2025 For Stay IA No. 1712/2025	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs G. Murali, RP of BTT Industries Pvt Ltd	Mr. Adithya Reddy	
44.	Comp App (AT) (CH) (Ins) No. 626/2025	Bank of Baroda Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors	Ms. A Vidya	Mr. B Dhanaraj R3
45.	Comp App (AT) (CH) (Ins) No. 83/2026 For Stay IA No. 234/2026	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors. WITH	Dr. KV Srinivas	Ms. Mano Ranjani R2 R3
46.	Comp App (AT) (CH) (Ins) No. 84/2026 For Stay IA No. 236/2026	Suneetha Kadiyala Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors	Dr. KV Srinivas	Ms. Mano Ranjani R2 R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V Ravi Prakash Vs Associated Broadcasting Company Pvt Ltd & 9 Ors. WITH	Mr. GVL Murthy Mr. J Teja Verma	Mr. Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4- R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad R10

48.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
49.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No. 895/2022	V-Con Integrated Solutions Pvt Ltd Vs CA Uthukuli Venkata Rao Sujatha, Erstwhile RP of Shaan Technologies Pvt Ltd & 4 Ors	Ms. Kritika Nagpal	Mr.S Sathiyarayanan R1
50.	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan
51.	Comp App (AT) (CH) (Ins) No. 290/2024 For Direction IA No. 761/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt Ltd, Rep by its Liquidator Rajesh Chillale & Anr	Mr. R Vishnu	Mr. VVSN Raju R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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